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Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 08th November, 2017.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice Govind Mathur, Judge of the Rajasthan High Court, as a Judge of the Allahabad High Court and to direct him to assume charge of his office in the Allahabad High Court on or before 22nd November, 2017.

mkp
8/11/2017

(Rajinder Kashyap)
Joint Secretary to the Government of India
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To

The Manager,
Government of India Press,
FARIDABAD